

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS .

Respondent(s)

|                                    |    |    |            |
|------------------------------------|----|----|------------|
| (FOR APPLICATION FOR SUBSTITUTION  | ON | IA | 5-7/2017   |
| FOR CONDONATION OF DELAY IN FILING | ON | IA | 8-10/2017  |
| FOR SETTING ASIDE AN ABATEMENT     | ON | IA | 11-13/2017 |
| FOR EXEMPTION FROM FILING O.T.     | ON | IA | 14-16/2017 |

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Date : 19-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
[IN CHAMBER]

For Appellant(s)     Mr. Sunil Kr. Singh, Adv.  
                                 Mr. Ravindra Kumar, AOR

For Respondent(s)     Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay in filing the application for  
substitution is condoned.

Application for setting aside abatement is  
allowed.

Issue notice to the L.Rs of deceased  
respondent no. 2.

(MADHU BALA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER